-7 of commencement of CIRP:18.0 (Government Dues) sitted % of voting	.03.2025; List of creditors as	s on: 28.08.2025		
(Government Dues) iitted % of				
% of				T
				1
share in coC,if	Amount of any	Amount of claim	Amount of	
	t claim may be set-off	under verification	admitted	Remarks, if any
				Admitted
42.85	0 0	0	0	Provisionally
				Admitted Provisionally
2.52				
	ty? e contingen	ty? e contingent claim may be set-off 42.85 0 0	ty? e contingent claim may be set-off under verification 42.85 0 0 0 0	ty? e contingent claim may be set-off under verification admitted 42.85 0 0 0 0 0

Notes:

- ${\bf 1.} \ {\it List of Creditors is subject to revision on receipt of further claimes / information / documents.}$
- 2. Related party(ies) claims, if any have been considered, however no voting rights have been given.
- 3. Queries has already been raised with the claimants seeking important documrnts and information to siffuce their claim for complete verification.